

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-504(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs.
Action Udhog Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Notice to the Respondent returnable on 30th November, 2017

vide all modes. Dasti as well. Affidavit of service be also filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)